

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IB) No.513/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Maldar Barrels Pvt Ltd.-Vs-Pearson Drums & Barrels Pvt Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

<p>MR. RATNANKO BANERJI SR ADV</p> <p>MS. LABANYASREE SINHA ADV</p> <p>JYOTIRMOY BAGCHI CFO</p> <p>A.K. UPADHYAYA SR. ADVOCATE</p>	<p style="font-size: 3em;">}</p>	<p>Petitioner</p> <p style="text-align: right;">fink 17/11/17</p>
<p>JYOTIRMOY BAGCHI CFO</p> <p>A.K. UPADHYAYA SR. ADVOCATE</p>	<p style="font-size: 3em;">}</p>	<p>Respondent</p> <p style="text-align: right;">17/11/17</p>

**ORDER**

Ld. Counsel for the operational creditor and the corporate debtor are present.

List on 08/12/2017 for admission.

sd

(Jinan K.R.)  
Member (J)

sd

(Vijai Pratap Singh)  
Member (J)